

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**48. IA 952/2024 In C.P. (IB)/3591(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Mr. Pawan Madhav Shetty (IRP Of  
Waterfront Buildcon Llp) Vs.  
Ultratech Cement Ltd  
IN THE MATTER OF  
Ultratech Cement Ltd  
V/s  
Waterfront Buildcon LLP**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 952/2024:-** CS, Prashant Thakre appeared for the Applicant. Adv.  
Ashwini Chindarkar appeared for the Respondent. At the request of the  
parties, list the matter on **01.05.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
29.04.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**